

(b) and (c) The information is being collected from the State Governments/UTs Administrations and the Universities.

Sale of Drugs under Genuine Names

4412. SHRI RAM NARESH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under the consideration of the Union Government to direct drug manufacturers to sell drugs under their genuine names and discontinue the use of brand names;

(b) if so, the details thereof and by when such steps are likely to be implemented; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDHARTHA): (a) to (c) The Ministry of Health and Family Welfare, vide notification GSR No. 27(E) dated 17-1-81, had provided, in the Drugs and Cosmetics Rules, 1945, that preparations containing any new drug as the single active ingredient and drugs containing any of the following as single ingredient shall be marketed only under generic name and not brand names:

- (1) Analgin
- (2) Aspirin and its salts
- (3) Chlorpromazine and its salts
- (4) Ferrous Sulphate
- (5) Piperzine and its salts.

The said notification was challenged in the Delhi High Court by M/s Hoechst Pharmaceuticals, Bombay, and many others in 1982. The High Court had held that the operative clause of the notification was illegal and ultra-vires of both the Drugs & Cosmetics Act, 1940 and other laws and Articles 14 and 19 (1) (g) of the Constitution.

A special leave petition was filed by the Central Government against this judgement in the Supreme Court in November, 1982. Though the petition was admitted on 1st December, 1983, the request to stay the operation of the judgement of the High Court was not granted.

Fly Ash Conversion Plants by D.D.A.

4413. SHRI CHETAN P. S. CHAUHAN:

SHRI RAMESH CHAND TOMAR:

SHRI PRABHU DAYAL KATHERIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has approved the setting up of two fly ash conversion plants behind Raj Ghat along the banks of the Yamuna;

(b) whether setting up of these projects could prove to be a major environmental hazard to Raj Ghat, Shantivan and all the green areas along Yamuna; and

(c) if so, the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c) The Information is being collected and will be laid on the Table of the Sabha.

Cultural Heritage of Himalayas

4414. SHRI CHETAN P.S. CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have prepared a scheme to promote, preserve and develop the cultural heritage of Himalayas;

(b) if so, the details thereof; and